

THE HIGH COURT OF ORISSA: CUTTACK

NOTIFICATION

No...~~11276~~.../RTI Dtd...~~07.11.2017~~

In pursuance to kind minutes of the Hon'ble the Chief Justice Dtd.06.11.2017, Shri Balaram Mohapatra, Addl. Deputy Registrar (J&E) of this Court is hereby appointed as ex-Officio State Public Information Officer of the Orissa High Court under Rule-3(a) of the Orissa High Court RTI Rules, 2005.

The power and duties assigned earlier to Shri Jaladhar Naik, Addl. Deputy Registrar (J&E) to act as the ex-Officio State Public Information Officer of the Orissa High Court under Rule-3(a) of the Orissa High Court RTI Rules, 2005 is hereby withdrawn.

By Order of the Hon'ble Chief Justice


REGISTRAR (JUDICIAL)

Memo No. ~~11276(20)~~ Dtd...~~07.11.2017~~

Copy forwarded to the

1. All officers of the Court,
2. Sr. Principal Secretary to the Hon'ble Chief Justice
3. Addl. Principal Secretaries/ Sr. Secretaries/ P.As attach to the Hon'ble Judges
4. All Superintendent/ Section Officer of the Court
5. Technical Director, NIC, to upload the same in the official website of the Orissa High Court


Special Officer (Special cell)